

18.12.2003

21.

MA 2652/2003 in  
OA 2761/2003

Present : Shri Gauri Shankar, proxy counsel for Shri S.K.Gupta, counsel for the applicant.  
Shri Rajeev Bansal proxy counsel for Shri Madhav Panikar, counsel for the respondents.

Heard learned counsel for the parties in MA 2652/2003 which has been filed by the respondents seeking extension of time for implementation of Tribunal's order dated 14.11.2003 in OA 2761/2003 wherein a month's time was given for disposing of the representation of the applicant by a detailed and speaking order. MA 2652/2003 is allowed by granting the respondents further time upto 31.1.2004.

Hence, MA 2652/2003 stands disposed of.

(BHARAT BHUSHAN )  
MEMBER (J)

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